

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) to (c) No, Sir. However, under Engineering Procurement Contracts (EPC) mode, the contractor executes projects by procuring required inputs and receiving payments thereon on a monthly basis from the implementing agency. This mode also provides to compensate the contractor for any price and quantity variation. NHAI has used a variant of EPC mode called Item Rate Construction Contracts since 1999. Many of the projects awarded under NHDP phase I and II were item rate construction contracts. Since monthly payments are made to the contractors the cash flow cycle of the contractor is comfortable with a result that in the total project cost, interest component may be less in comparison to the interest component in BOT projects.

(d) No Sir.

(e) Does not arise.

Slow progress of two lane highways in naxal hit areas

1163. MS. SUSHILA TIRIYA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that the prestigious plan of building two lane highways through naxal hit areas has made little progress;

(b) if so, the reasons therefor;

(c) whether it is also a fact that not a single related contract has been awarded in some States since 2009; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) to (d) The Government has approved on 26.02.2009 a scheme for development of 1202 km National Highways and 4363 km State Roads to two lane standards at an estimated cost of Rs. 7300 crore in Left Wing Extremism (LWE) affected areas of 34 Districts in 8 States. Ministry has so far sanctioned estimates for 138 No. of works for 3831 km length costing Rs. 4390 crore. Out of these, 53 works costing Rs. 1615 crore have been awarded. State-wise status of sanctions and award of works is given in the Statement.

Statement

State-wise status of sanctions and award of works in naxal hit states

Sl.No.	State	Works sanctioned			Tenders invited			Works awarded		
		No.	Length (in km)	Cost (Rs. crore)	No.	Length (in km)	Cost (Rs. crore)	No.	Length (in km)	Cost (Rs. crore)
1	Andhra Pradesh	17	438	552	17	438	552	12	252	284
2	Bihar	31	456	377	23	335	268	9	115	138
3	Chhattisgarh	35	1480	1789	34	1316	1558	19	699	839
4	Jharkhand	10	414	515	10	414	515	0	0	0
5	Madhya Pradesh	4	126	100	4	126	100	3	80	66
6	Maharashtra	31	404	375	22	329	313	7	117	94
7	Orissa	8	446	645	8	446	645	3	140	194
8	Uttar Pradesh	2	67	37	2	67	37	0	0	0
TOTAL		138	3831	4390	120	3471	3988	53	1403	1615

Four laning of NH 42

1164. SHRI RUDRA NARAYAN PANY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether any proposal of making National Highway-42 from 'Manguli (Cuttack) to Sambalpur' in Orissa of four lane is pending with Government;

(b) whether any proposal of this effect has been given to the Centre by State Government;

(c) whether there is any proposal of constructing by pass for Angul town falling under this National Highway; and

(d) if so, by when this work is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) No Sir.